

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: September 02, 2016**

**No. 1490 / Admin. (Services)/2016**

Sri **Upendra Kumar**, Principal Judge, Family Court, Ghazipur to be District & Sessions Judge, Sant Kabir Nagar at Khalilabad vice Sri Umesh Kumar.

**No. 1491 / Admin. (Services)/2016**

Sri **Umesh Kumar**, District & Sessions Judge, Sant Kabir Nagar at Khalilabad to be District & Sessions Judge, Hamirpur in the vacant court.

**No. 1492 / Admin. (Services)/2016**

On reversion to the regular line, Sri **Ghan Shyam Pathak**, Special Secretary & Additional L.R. (Judicial), Government of Uttar Pradesh, Lucknow to be District & Sessions Judge, Hapur in the vacant court.

**No. 1493 / Admin. (Services)/2016**

On reversion to the regular line, Sri **Anil Kumar Ojha**, Special Secretary & Additional L.R. (Judicial), Government of Uttar Pradesh, Lucknow to be District & Sessions Judge, Faizabad in the vacant court.

**BY ORDER OF THE COURT,**

Sd/-  
**(RAJIV SHARMA)**  
**I/c REGISTRAR GENERAL**

**No. 457 / Admin. (Services)/2016, Dated: Allahabad: September 02, 2016**

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to relieve Sri Ghan Shyam Pathak, Special Secretary & Additional L.R. (Judicial), Government of U.P., Lucknow & Sri Anil Kumar Ojha, Special Secretary & Additional L.R. (Judicial), Government of U.P., Lucknow from their present post so as to enable them to take over charge of their new postings immediately.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The officers mentioned above shall hand over charge of their present post and shall proceed to take over charge of their new postings immediately.

8. S/Sri
- i Umesh Kumar, District & Sessions Judge, Sant Kabir Nagar at Khalilabad.
  - ii Ghan Shyam Pathak, Special Secretary & Additional L.R. (Judicial), Government of U.P., Lucknow
  - iii Sri Anil Kumar Ojha, Special Secretary & Additional L.R. (Judicial), Government of U.P., Lucknow
  - iv Upendra Kumar, Principal Judge, Family Court, Ghazipur.

You shall hand over charge of your present post and shall proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Section Officer, Admin. (Services) & Section Officer, Admin. A-2 Section, High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

9. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The Registrar (Judicial) (Budget), High Court, Allahabad.
11. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
12. The Joint Registrar(Judicial) (Confidential), High Court, Allahabad.
13. The Joint Registrar (Judicial)(Inspection), High Court, Allahabad.
14. The Officer On Special Duty(Judicial) (Incharge Computers)/ Incharge Computer Centre, High Court, Allahabad.
15. The Deputy Registrar (G), High Court, Allahabad.
16. The Deputy Registrar (Budget), High Court, Allahabad.
17. The Deputy Registrar (Admin.), High Court, Allahabad
18. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
19. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
20. The Section Officer (Admin. C Section), High Court, Allahabad.
21. The Section Officer (Conf. 'B' Section), High Court, Allahabad.
22. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
23. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

**BY ORDER OF THE COURT,**

Sd/-

**(ATUL SRIVASTAVA)  
JOINT REGISTRAR (JUDICIAL) (SERVICES)**